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SLP(C)No. 3117 OF 2003
ITEM No.46

Court No.10

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.3117/2003

(From the judgement and order dated 05/08/2002 in LPA 12/91
of The HIGH COURT OF M.P AT GWALIOR)

AHUDHYA RAM & ANR.

Petitioner (s)

VERSUS

TURSANPAL SINGH & ORS.

Respondent (s)

Date : 28/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s)

Mr. Shrish Kumar Misra,Adv.

For Respondent (s)

Mr. B.S. Banthia,Adv.

UPON hearing counsel the Court made the following
O R D E R

The petitioner is allowed to take steps within a week for service upon the unserved respondents.

Sukhwinder (Kanwal Singh)
Court Master